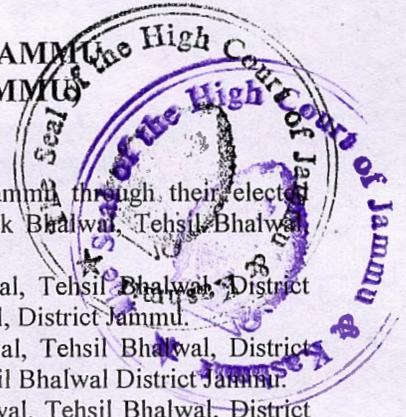


HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(OFFICE OF THE REGISTRAR JUDICIAL, JAMMU)
WP(C) No. 14/2020, CM No. 30/2020.



1. Residents of Village Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu through their elected Sarpanch Rekha Rani age 37 years W/o Pawan Sharma R/o Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu.
2. Rekha Rani age 37 years W/o Pawan Sharma R/o Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu at present Sarpanch, Panchayat Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu.
3. Pawan Sharma age 42 years S/o Sh.Som Nath R/o Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu at present Panch Ward No.3, Panchayat Malpur, Block Bhalwal, Tehsil Bhalwal District Jammu.
4. Rashmi Digra age 36 years W/o Surinder Kumar R/o Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu at present Panch Ward No.2, Panchayat Malpur, Block Bhalwal, Tehsil Bhalwal District Jammu.
5. Neelam Kumari age 41 years W/o Ram Lal R/o Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu at present Panch Ward No.4, Panchayat Malpur, Block Bhalwal, Tehsil Bhalwal District Jammu.
6. Ram Lal age 52 years S/o Late Sh. Gian Chand R/o Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu at present Panch Ward No.6, Panchayat Malpur, Block Bhalwal, Tehsil Bhalwal District Jammu.

.....**Petitioners**

V/s

1. Director, Geology & Mining, Civil Sectt., Jammu.
2. Divisional Commissioner, Jammu.
3. Deputy Commissioner, Jammu.
4. District Mineral Officer, Department of Geology & Mining Jammu.
5. J&K State Pollution Control Board, Jammu.
6. General Manager, District Industries Centre, Jammu.
7. M/s Tarmat Ltd. 4/Sector1, Channi Himmat, Jammu through its Project Director Mr. Ashok Kumar Koul.
8. Union Territory of J&K through its Chief Secretary, Civil Sectt., Jammu.

.....**Respondents**

In the Matter of:

NOTICE TO PUBLIC AT LARGE
PROCLAMATION

Whereas, the petitioners, **Residents of Village Malpur, Block Bhalwal, Tehsil Bhalwal, District Jammu** have filed above titled writ petition before the Hon'ble Court for 'Directing the respondents not to issue NOC/permission for installing the Stone Crusher, hot mix plant, concrete batch mix plant and wet mix plant in village Malpur, Panchayat Malpur as it effects ecology, drinking water and the environment of the area'.

Prohibiting the respondents 1 to 6 from permitting he respondent No.7 from installing the Stone Crusher, hot mix plant, concrete batch mix plant and wet mix plant in village Malpur, Panchayat Malpur, Block Bhalwal, Tehsil Bhalwal District Jammu.

Directing the respondents to ensure that such environmentally hazardous stone crusher unit, hot mix plant, concrete batch mix plant and wet mix plant are allowed only for away fro the village.

Whereas, through the medium of this proclamation the public at large is informed that in case the persons who are interested to prosecute the petition have any objections in the issuance of direction in favour of the petitioners. They shall file their objections in person or through their counsel by or before 30.03.2020 before the Hon'ble Court.

Given under my hand and seal of this court on this 20th day of February, 2020.

Sonie
Registrar Judicial
REGISTRAR JUDICIAL
HIGH COURT OF J&K,
JAMMU.

No: 1911

Dated: 20-2-20

Forwarded in original to the **Editor Daily Excelsior, Jammu** for its publication once in the news paper, copy of the newspaper cutting may be sent alongwith bill of advertisement to this office on or before the date fixed i.e. 30-3-20 for making the payment. Petitioners have deposited **Rs. 500/=** on account as publication charges, vide GR No 1459191 dated 17-2-20

Sonie
Registrar Judicial
REGISTRAR JUDICIAL
HIGH COURT OF J&K,
JAMMU.

1912
2-2-20
Copy of publication notice forwarded to Incharge e-courts for information & upload on the website.

Bahmney
Asstt Registrar
20/2/20

High Court of J&K
JAMMU.